

Chinese telecom equipments

1531. SHRI N.K.SINGH:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has asked mobile operators to bar the deployment of Chinese telecom equipment in sensitive regions which include border areas and States affected by terrorism and naxalism;

(b) if so, whether the deployment of Chinese telecom equipments in the sensitive regions is posing threat to the National security; and

(c) if so, the details of physical investigations made by Government to ensure bar on deployment of Chinese telecom equipments in sensitive regions?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) In the interest of national security, the Government has directed Bharat Sanchar Nigam Limited that resources should not be procured from the Chinese vendors for deployment in the sensitive regions of Assam, Manipur, Tripura, Sikkim, Nagaland, Arunachal Pradesh, Mizoram, Meghalaya, West Bengal, Gujarat, Rajasthan, Punjab, Jammu and Kashmir, Himachal Pradesh, Uttarakhand and Maharashtra.

(c) No physical investigation has been made by the Government so far in this respect.

Revenue generated through 2G spectrum

1532. SHRIMATI KUSUM RAI:

SHRI KAMAL AKHTAR:

SHRI NAND KISHORE YADAV:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) how much revenue was generated by allocation of 2G spectrum to private companies;

(b) the details of the companies which were allocated 2G spectrum;

(c) whether these companies possess essential experience and infrastructure in communication sector;

(d) if so, the details thereof; company-wise; and

(e) if not, the reasons and rationale for allocating spectrum to companies without essential experience and infrastructure?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) The UAS licence is granted at a pan India price of Rs 1658.5701 crores. The UAS licence mandates grant of initial/startup spectrum on case by case basis and subject to availability. There is no upfront charges for allocation of 2G spectrum, however the